## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 328/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>03.11.2017</u>

Name of the Company:

ABG shipyard Ltd.

(Through IRP Sundaresh Bhat)

V/s.

ICICI Bank Ltd. & Ors.

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

MAULIK NANAVATI

-ADVOCATE

HPLICANT

WITH

MOVOLATE

APPLICANT

FUR NANAVATI & CO.

SUNANDINI SINGH

Learned Advocate Mr. Maulik Nanavati with Learned Advocate Mr. Sunandini Nanavati & Co. present for Applicant. Learned Advocate Ms. Lilu K Bhaya present for Respondent (MGVCL) in IA 328/2017.

Reply filed by Respondent (MGVCL).

At request of applicant counsel.

List the matter on 08.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.